Sl. No.	Name of the City	Number of Street involved Children
1.	New Delhi	69,976
2.	Mumbai	16,059
3.	Kolkata	8,287
4.	Chennai	2,374
5.	Bangalore	7,523
6.	Hyderabad	1,797
7.	Trivandrum	140
8.	Chandigarh	2,323
9,	Guwahati	5,534
10.	Dimapur	2,455
11.	Imphal	851
12.	Shillong	872
13.	Vijayawada	2,238
14.	Salem	5,752
15.	Goa	1,287
16.	Baroda	2,428

cities of the country, including metropolitan cities is as under:

(c) Under ICPS funds are given to the State Governments/UT Administrations with the objective to create a safe and secure environment for overall development of children in need of care and protection, including street and destitute children. One of the activities under ICPS includes setting up of Open Shelters for providing care and rehabilitation services to children in need of care and protection in urban and semi-urban areas. The programes and activities at these Open Shelters *inter alia* include age-appropriate education, access to vocational training, recreation, bridge education, linkages to the National Open School Programme (NOSP), health care, counselling etc.

Centralised data for missing and found children

1338. SHRI RAJEEV CHANDRASEKHAR: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether the Ministry has taken steps to designate a single central body, which is responsible for maintaining figures on missing and found children from all States and Union Territories; and

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(b) whether the Ministry would take steps to undertake a vulnerability mapping of trafficking prone areas and districts with the objectives of prevention, awareness generation, and identifying risks involved for child trafficking victims; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA RAJ): (a) No, Sir.

(b) and (c) The Ministry is implementing a centrally sponsored, Integrated Child Protection Scheme (ICPS) since 2009-10 with the objective to create a safety net for children in difficult circumstances. One of the activities under ICPS includes situational analysis of the children in need of care of protection at the district level through District Child Protection Unit.

Modernisation of Anganwadi Centres in Rajasthan

†1339. SHRI RAM NARAIN DUDI: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) the number of sanctioned Anganwadi Centres, district-wise in Rajasthan and the number of such centres which are functional; and

(b) road map drawn up by Government to modernise these Anganwadi Centres and provide basic facilities?

THE MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA RAJ): (a) There are 60801 operational Anganwadi Centres (AWCs) out of 62010 sanctioned AWCs in Rajasthan as on 31.03.2016. Integrated Child Development Services (ICDS) Scheme is a Centrally Sponsored Scheme and district-wise information is not maintained at the Central Level.

(b) Under Restructured ICDS Scheme, construction of 2 lakh Anganwadi Centre (AWC) buildings have been approved under MGNREGS in convergence with ICDS Scheme. Of these, 44709 AWCs buildings including 1943 AWC Buildings in Rajasthan were approved for new construction during 2013-14. Similarly, 42642 AWC buildings including 305 AWC Buildings in Rajasthan were approved for upgradation during the same period.

Ministry of Women and Child Development under convergence with Ministry of Panchayati Raj and Ministry of Rural Development has approved construction of 4 lakh AWC buildings having drinking water and toilet facilities (@ 1 lakh AWC per year) to be covered in next four years (by 2019) all over the country. Under convergence with other Ministries, in the year 2015-16, total number of 29,941 AWC buildings have been

[†] Original notice of the question was received in Hindi.